

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 101
IB-3238/ND/2019

Under Section: 9 of IBC.

In the matter of:

Prem Kumar Sharma	...	Applicant
Vs		
M/s. Alchemist Ltd.	...	Respondent

Order delivered on 25.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :
For the Respondent : Ms. Aayushi Mishra, Adv.

ORDER

Learned counsel for the applicant seeks and is granted five days time to file rejoinder. List on 24.03.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

MUKESH

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**